

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT  
SRINAGAR**

**(OFFICE OF THE REGISTRAR GENERAL)  
(Secretary to Hon'ble Disciplinary Committee)**

**Notice**

It is hereby informed that all complaints/cases filed in terms of Advocates Act, 1961 including fresh matters (**Annexure-A**) that are scheduled to be listed on 15.10.2022 pending before the Hon'ble Disciplinary Committee High Court of Jammu and Kashmir and Ladakh, Srinagar shall stand deferred till further orders.

**By Order.**

*sd/-*  
**(Sanjeev Gupta)**  
**Secretary to**

**Hon'ble Disciplinary Committee**

No. 35743-40 RG/LP

Dated: 12.10.2022

Copy to:-

1. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairman, Hon'ble Disciplinary Committee Under Advocates Act.
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Member, Hon'ble Disciplinary Committee Under Advocates Act.
3. Secretary to Hon'ble Mr. Justice Mohd. Akram Chowdhary, Member, Hon'ble Disciplinary Committee Under Advocates Act.  
..... for information of their Lordships.
4. Registrar Judicial, High Court Wing Srinagar with request to get the notice displayed on the Notice Board for information of all concerned.
5. Principal District & Sessions Judge, Srinagar with the request to get the Notice displayed on the Notice Board for information of all concerned.
- ✓ 6. CPC, e- Courts, High Court of J&K and Ladakh, Srinagar with the request to upload the same on the official website of the High Court for information of all concerned.

*sd/-*  
**(Sanjeev Gupta)**  
**Secretary to**

**Hon'ble Disciplinary Committee**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**

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**Annexure-"A"**

**LIST OF COMPLAINTS AGAINST ADVOCATES FIXED FOR HEARING ON  
15.10.2022 BEFORE HON'BLE DISCIPLINARY COMMITTEE AT 10.00 AM**

S.NO	NAME OF COMPLAINANTS	NAME OF ADVOCATES
1	Mr. Abdul Qayyum	Mr. Shujat Rizvi, Advocate
2	DR. Nazir Ahmad Dhar	Tariq Jan And Qazi Javid, Advocates
3	Romysa Ashraf	Adv. Mr. Shah Manan,
4	Sheema Akhter	Mr. Tariq Ahmad shah & Shiekh Umar, Advocates
5	Rafiq Ahmad Baba	Zubair Allaqbund & Muzaffer Ahmad Kirmani, Advocates
6	Dr. Shiekh Gh. Rasool	Adv. Aijaz Ahmad Chisti
7	Showket Ahmad Wani	Adv.Mr. Aijaz Ahmad Dar
8	Bashir Ahmad Dar	Mr. Irshad Maqbool Dar, Advocate
9	Mohd Afzal dar	Adv. Shakir Mehmood Khateeb
10	Ghulam Mohammad	Mohammad Abdullah Mir, Advocate
11	Mirza Nazir Ahmad Beigh	Adv. Sajad Ishfaq
12	Mohammad Amin Rather	Zahoor Ahmad Shah, Advocate
13	Mohd. Sadiq Shah	Qazi Javid Iqbal, Advocate
14	Yasmeena	Adv. Shri Shoiab Mir & Tahir Mir
15	Fayaz Ahmad Wani	Adv. G.N. Dar
16	Mohd Yaqoob Khan	Adv. Abdullah Pandit,
17	Masrat Fatima	Syed Shujat, Advocate
18	Mohd Maqbool Bhat	Adv.Ghulam Rasool Dar
19	Jeevan Krishan Bhat	Adv. Shafeeq Ahmad Shah and Adv. Aijaz
20	SSP. Vigilance	Adv. B.A Jaffer
21	Zareena	Muzaffar Wani, Advocate
22	Hakim Tajamul Hussian	Hakim Suhail Ishtiaq, Advocate

*sd/*

**Secretary to Hon'ble Disciplinary Committee**